

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3197
ANSWERED ON 22/03/2022

ALLOCATION OF HOUSES UNDER PMAY-G IN BIHAR

3197. SHRI ASHOK KUMAR YADAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has proposed to start work of next phase under Pradhan Mantri Awaas Yojana Gramin (PMAY-G);
- (b) if so, the details thereof and the time by when it is likely to be started in Bihar particularly in villages of Madhubani and Darbhanga districts;
- (c) if not, the reasons therefor;
- (d) whether the names of villages of Madhubani and Darbhanga have been finalized under the above mentioned yojana and if so, the details thereof and the time by which the houses are proposed to be allocated;
- (e) if not, the reasons therefor; and
- (f) the number of houses proposed to be allocated in Madhubani and Darbhanga districts of Bihar in the next phase during the coming next three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (f): In order to achieve “Housing for All” in rural areas, the Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. As per the information available, the State Government of Bihar has finalized the names of the villages to be covered in the Madhubani and Darbhanga districts of Bihar under PMAY-G. The total number of villages covered is 1338 in 330 Gram Panchayats (GPs) in 18 Blocks of Darbhanga district and 1307 villages in 399 GPs in 21 Blocks of Madhubani district. The targets allocated to these villages by the State can be seen on PMAY-G website on www.pmayg.nic.in -----> AwaasSoft----> Reports----->Annual target and allocation.

The targets under PMAY-G are set annually on the basis of availability of eligible beneficiaries, achievements of targets allocated during the preceding years, and proposal of the State/UT. After allocation of annual targets, further distribution of targets among beneficiaries in various districts/blocks/villages is done by the States/UTs on the basis of the eligible number of beneficiaries in the Permanent Wait List (PWL). The Ministry has already allocated a full target of 38,83,611 houses to Bihar, including 11,49,947 from the Awaas+ list. Out of this, 36,07,361 houses have been sanctioned to the beneficiaries. Balance 2,76,250 houses remain to be sanctioned by the State to the beneficiaries.

The phase-wise details of the State of Bihar along with Darbhanga and Madhubani districts as on 15.03.2022 are given as under:

(units in nos.)

State/District	Phase-I (2016-17 to 2018-19)			Phase-II (2019-20 onwards)		
	Target allocated to the State by the Ministry	Houses sanctioned to the beneficiaries by the State	Houses completed	Target allocated to the State by the Ministry (to the District by the State)	Houses sanctioned to the beneficiaries by the State	Houses completed
Bihar	11,76,617	11,67,760	10,78,780	27,06,994	24,39,601	12,95,405
Darbhanga	75,934	75,525	69,189	1,43,071	1,39,820	1,05,535
Madhubani	59,086	58,875	54,172	1,27,548	1,22,470	69,014

The details of the beneficiaries who have been sanctioned houses in these districts during the last two years can be seen on PMAY-G website on <https://www.pmayg.nic.in>----> AwaasSoft----> Reports----->Houses progress against the target financial year.
